## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

STARRED QUESTION NO:388

ANSWERED ON:05.08.2014
INFILTRATION AND SMUGGLING AT BORDERS
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## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of infiltration and smuggling of contraband items are rampant along the international borders of the country;
- (b) if so, the number of cases of smuggling reported, smugglers arrested and the quantum of contraband items seized along the borders during each of the last three years and the current year, border-wise;
- (c) whether incomplete/damaged fencing along the various borders is the main cause for rampant infiltration and smuggling; and
- (d) if so, the details thereof along with the corrective steps being taken in this regard?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (d): A statement is laid on the Table of the House

STATEMENT IN REPLY TO PARTS (a) to (d) OF THE LOK SABHA STARRED QUESTION NO. 388 FOR 05.08.2014

- (a) & (b): The cases of infiltration and smuggling of contraband items have been reported along the international borders of the country. The details of cases of smuggling reported, smugglers arrested and quantum of contraband items seized along the borders during last three year and the current year, border-wise, are enclosed at Annexure "A".
- (c) & (d): The fencing has been sanctioned by the Government of India along the Indo- Bangladesh and Indo-Pakistan borders only. Fencing has also been sanctioned in a small patch of about 10kms along the Indo-Myanmar border. The International Borders mainly Indo- Bangladesh, Indo-Myanmar, Indo-Nepal and Indo-Bhutan are porous and prone to infiltration and smuggling activities. Government has adopted a multi-pronged approach for effective domination and to check trans-border crimes including infiltration and smuggling along the international borders of the country. The steps taken in this regard inter-alia include:
- # Effective domination of the border by carrying out round the clock surveillance of the borders by patrolling nakas (border ambushes) and by deploying observation posts all along the international borders of the country. The riverine segments of international borders of the country are being patrolled and dominated with the help of water crafts/ speed boats/floating Border Out Posts (BOPs) of Border Security Force(BSF) water wings.
- ${\it \# Construction of fence, patrol roads, floodlighting systems and additional Border Out Posts.}\\$
- # Introduction of force multipliers and Hi-Tech surveillance equipments. Continuous efforts are made to procure the latest surveillance equipments fully equipped with day and night vision devices for further enhancing the border domination.
- # Raising the issues of infiltration from across the border during various meetings with counterpart countries i.e. Company Commander Meeting, Commandant Level Meeting, Sector Commander Level Meeting, Frontier Level Meeting and Director General Level Talks.
- # Vulnerability mapping of the Border Out Posts (BOPs) which are sensitive with regard to illegal migration/cross border crimes along the Indo-Bangladesh Border have been carried out. These identified BOPs have been strengthened by deploying additional man power, Special Surveillance Equipment, vehicles and other infrastructure support.
- # Up-gradation of intelligence network, co-ordination with sister agencies and conduct of special operations along the borders.
- # Aerial Recce along the borders is also carried out from time to time.
- # 17 Border Out Posts(BOPs) of Assam Rifles have been relocated from depth areas closer to the Indo-Myanmar Border recently to further enhance vigil/check smuggling of weapons /narcotic drugs.